

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. NO. 553 OF 2010**

Tuesday, this the 29<sup>th</sup> day of June, 2010

**CORAM:**

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER  
HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

Koya Mathil  
Mathil House  
Androth Island  
Union Territory of Lakshadweep ... Applicant

(By Advocate Mr. R.Ramadas )

versus

1. The Administrator  
Union Territory of Lakshadweep
2. The Director (Services)  
Administration of the Union Territory of Lakshadweep  
Secretariat, Kavaratti,  
Union Territory of Lakshadweep
3. The Secretary (Genl. Admn and Services)  
Administration of the Union Territory of Lakshadweep  
Secretariat, Kavaratti,  
Union Territory of Lakshadweep ... Respondents

(By Advocate Mr.S.Radhakrishnan )

The application having been heard on 29.06.2010, the Tribunal on the same day delivered the following:

**ORDER**

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER**

The applicant has filed this OA for a direction to the 1<sup>st</sup> respondent to dispose of his representations, copies of which are marked as Annexures A-3 and A-4 within a reasonable time and to take immediate steps to make appointments to the post of U.D. Clerk in pursuance of Annexure A-2 circular. The applicant submits that as per Annexure A-2 Circular, the post of U.D Clerks have to be filled up by Ex-servicemen who are having the required qualification for the post



of U.D Clerk. There were two other Ex-servicemen and they were already employed. If so, the Department has to consider his case for appointment. However, the Department is taking a rigid attitude in the matter.

2. We have heard Mr.R.Ramadas, counsel for applicant and Mr.S.Radhakrishnan, counsel appearing for respondents on receipt of a copy of the OA. As per Annexure A-2 Circular, it is stated to fill up two vacant posts of U.D.Clerks and similar grades in the pay scale of Rs.4000-100-6000 reserved for Ex-servicemen by Direct Recruitment from local candidates in the age of 18 – 25, relaxable for ST candidates as well as Ex-servicemen etc. as provided in the service rules. The applicant is an Ex-serviceman and he is a native of Androth Island and he belongs to ST and also having a graduation certificate from Military, which is stated to be eligible qualification for Group 'C' post. Considering all these facts, we are of the view that as the respondents have invited applications for the post of U.D.Clerk to be filled up from Ex-servicemen, it is only proper for the respondents to consider the case of the applicant and dispose of the representations filed by the applicant within a reasonable time. Accordingly, we allow this OA by directing the 1<sup>st</sup> respondent to consider Annexures A-3 and A-4 representations within a reasonable time, at any rate, within 45 days from the date of receipt of a copy of this order. The applicant shall produce a copy of the OA alongwith a copy of the order for compliance. No order as to costs.

Dated, the 29<sup>th</sup> June, 2010.

  
**K.NOORJEHAN**  
**ADMINISTRATIVE MEMBER**

  
**JUSTICE K.THANKAPPAN**  
**JUDICIAL MEMBER**

vs